

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20408/2025	AKSHYA SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI RURAL PS /209 /2025) //	AOR20220003509C202500045
2	D-BLAPL/20420/2025	JUDHISTIR LOHAR VS STATE OF ODISHA	BISWANATH BEHERA VS	BAMBARI /14 /2025) //	AOR20220003680C202500006
3	D-BLAPL/20421/2025	BRAJA MOHAN SAHU @ BRAJA VS STATE OF ODISHA	OM PRAKASH SAHU VS	BHANJANAGAR /597 /2025) //	
4	D-BLAPL/20424/2025	PRADEEP SWAIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	ANGUL SADAR PS /286 /2025) //	
5	D-BLAPL/20429/2025	SASHIKANT JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /624 /2024) //	
6	D-BLAPL/20433/2025	PUNIT KUMAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024) //	
7	D-BLAPL/20434/2025	SOUMYA RANJAN MOHAPATRA @ RAJA MALI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022) //	
8	D-BLAPL/20436/2025	KISHORE ROUT VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KOMNA PS /170 /2025) //	
9	D-BLAPL/20438/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /165 /2025) //	
10	D-BLAPL/20439/2025	SANIA @ TUSHARKANTA ROUT @ TUSAR KANTA ROUT VS STATE OF ODISHA	ROHIT MISHRA VS	KHANDAPARA /165 /2025) //	
11	D-BLAPL/20442/2025	PATAN @ PRAVAKAR MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KANAS /22 /2004) //	

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12	D-BLAPL/20446/2025 BLAPL/7063/2025	HRUDANANDA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOUDH /281 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000295/2025	
13	D-BLAPL/20447/2025	AKHAY @ AKHYA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /88 /2025 () //	
14	D-BLAPL/20448/2025	JAGARNATH DEO VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //	
15	D-BLAPL/20453/2025	BADA NAIK @ DHARMENDRA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /323 /2024 () //	
16	D-BLAPL/20455/2025	HAREKRUSHNA BOITEI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RAMACHANDRAPUR /72 /2023 () //	
17	D-BLAPL/20456/2025	TIKINA MAHARANA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KABISURYANAGAR /697 /2023 () //	
18	D-BLAPL/20462/2025	GAGAN KUMAR DAS @ LIPU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARANGA /243 /2025 () //	
19	D-BLAPL/20463/2025	CHOTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
20	D-BLAPL/20465/2025	SK. SADIRUDDIN @ SUDUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /219 /2025 () //	
21	D-BLAPL/20466/2025	VAKEEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
22	D-BLAPL/20469/2025	CHINTAMANI MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHAKAPADA PS /65 /2025 () //	
23	D-BLAPL/20473/2025	MOHAMMAD ARIF ANSARI	BAIJAYANTI MOHANTY	SARANGADA /67 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20474/2025	SILU NAYAK	BIKRAM KESHARI RAJ	GOLANTHARA (BERHAMPUR) /571 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20479/2025	SK. HALIM	BIBHUTI RANJAN MOHANTY	JAJPUR SADAR /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20480/2025	SAMIR KUMAR MISHRA	GYANA RANJAN MAHAPATRA	GOLANTHARA (BERHAMPUR) /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20482/2025	SRIDHAR DIGAL	DEBADATTA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20487/2025	BAIBHAB KUMAR DASH	RAMDAS ACHARY	JATNI P.S. /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20493/2025	RAHUL @ RAHUL BALMIC	SURYAKANTA DWIBEDI	DEOGAON /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20502/2025	UTTAM PANDEY	SUDHASHREE PASAYAT	MELCHHAMUNDA /171 /2024	AOR20250000161C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20504/2025	TATHASTU PRUSTY	RAMDAS ACHARY	JATNI P.S. /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20511/2025	DAYANIDHI BAG	DHANANJAYA MUND	JEYPORE VIGILANCE /24 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
33	D-BLAPL/20514/2025	MD. AKHTAR	BISWORANJAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20516/2025	NIBASINI SAHOO @ ASEI	AMLAN SHAKTI PAUL	KHURDA MODEL /238 /2025	
		VS	VS	()	

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35	D-BLAPL/20517/2025	STATE OF ODISHA SUKURA @ SUKADEV SINGH VS	BASANTA KUMAR DAS VS	// KHUNTA /241 /2024 ()	
36	D-BLAPL/20520/2025	STATE OF ODISHA KALIA @ MANAS PARIDA VS	JAYADEBA BEHERA VS	// CHANDAPUR /105 /2025 ()	
37	D-BLAPL/20521/2025	STATE OF ODISHA CHANDU @ CHANDRAMANI NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /296 /2025 ()	
38	D-BLAPL/20526/2025	STATE OF ODISHA BULU @ ASHOK SENAPATI VS	BIDESHI KUMAR GHADEI VS	// BENTKAR (42 MOUZA) UPD CUTTACK /351 /2024 ()	
39	D-BLAPL/20530/2025	STATE OF ODISHA RAMESH KUNJA VS	JUGALA KISHORE PANDA VS	// MOTU /22 /2025 ()	
40	D-BLAPL/20531/2025	STATE OF ODISHA SIBA PADIAMI @ SHIBA PADIAMI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /606 /2024 ()	
41	D-BLAPL/20533/2025	STATE OF ODISHA SITA KABASI @ SITARAM KABASI VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /606 /2024 ()	
42	D-BLAPL/20539/2025	STATE OF ODISHA JAYDISH MANIA VS	BISHNU PRASAD PRADHAN VS	// JATNI P.S. /90 /2025 ()	
43	D-BLAPL/20540/2025	STATE OF ODISHA JIBAN @ JIBAN KUMAR JENA @ HABU VS	PRAVASH CHANDRA JENA VS	// JALESWAR /240 /2025 ()	
44	D-BLAPL/20544/2025	STATE OF ODISHA BULU LENKA VS	JAGAJIBAN PRADHAN VS	// FATEGARH /276 /2024 ()	
45	D-BLAPL/20546/2025	STATE OF ODISHA DAMBARUDHAR PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	// TALABANIA /23 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/20549/2025	HEMANTA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TALABANIA /23 /2025 () //	
47	D-BLAPL/20553/2025	SESHADEBA GOCHHAYAT VS STATE OF ODISHA	DIPTI DHALL VS	PARJANG /264 /2025 () //	
48	D-BLAPL/20555/2025	BALABHADRA PARIDA @ BAKHARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TANGI (KHURDA) /177 /2025 () //	
49	D-BLAPL/20556/2025	BIKU @ BIKRAM PARIDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KODALA /222 /2021 () //	
50	D-BLAPL/20557/2025	RAKESH KARAN VS STATE OF ODISHA	ASISH MISHRA VS	MOTANGA /212 /2025 () //	
51	D-BLAPL/20562/2025	TOFAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /1 /2025 () //	
52	D-BLAPL/20563/2025	LAXMAN GOUDA @ KERANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /1 /2025 () //	
53	D-BLAPL/20567/2025	NARENDRA NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 () //	
54	D-BLAPL/20569/2025	KULAMANI RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500033
55	D-BLAPL/20572/2025	Rinku alias Trilochan Pradhan VS The State of Odisha	Sudhansu Sekhar Naik VS	// () //	AOR20220002508C202500001
56	D-BLAPL/20573/2025	RAJENDRA BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /70 /2025 () //	
57	D-BLAPL/20575/2025	SARAT TURUK @ SARAT KUMAR TURUK	SATYABRATA DASH	NARAYANPATNA /30 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMAPL/27366/2025	SRIBASTA PANDA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		UPENDRA DASH		//	
59	D-CMP/27216/2025	BIBHUTI BHUSHAN SARANGI	SOUMYA MISHRA	//	
	CMP/1003/2025	VS	VS	A.D.J.,SALIPUR(Cuttack)	
		GEETIGUNJAN SARANGI		Fao/0000013/2024	
60	D-CMP/27221/2025	OFFICERS HOUSING COOPERATIVE SOCIETY LTD.	SOUMYA MISHRA	//	
	CMP/1004/2025	VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Puri)	
		M/S. DEVAVRAT HOMES PVT. LTD., BBSR	DEVAVRAT DEVESH, K.S.DEVESH, A.B.DAS	Fao/0000003/2025	
61	D-CMP/27237/2025	KRUSHNA PRASAD SATPATHY	MANAS RANJAN BAUG	//	AOR20220002374C202500115
		VS	VS	()	
		SOUMITRI KUMAR BEHURA		//	
62	D-CMP/27311/2025	MUKTESWAR PATEL	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		JAYANARAYAN KISAN		//	
63	D-CMP/27347/2025	SK. MOHAMMAD RAFIUDDIN	SHIVSANKAR MOHANTY	//	
		VS	VS	()	
		SHAIKH RAHANUMA QUADRI		//	
64	D-CMP/27365/2025	UCO BANK, BANARPAL BRANCH	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		SAROJ KUMAR SAHU		//	
65	D-CMP/27373/2025	BHAKTIKANTA MOHAPATRA	MOHIT AGARWAL	//	
		VS	VS	()	
		ALOK PATTNAIK		//	
66	D-CMP/27393/2025	JAIDEEP MAZUMDAR	BIJAY JENA	//	
		VS	VS	()	
		INDIRA RAY		//	
67	D-CMP/27422/2025	RAM SUBRAMANYUM PRADHAN	BISWAJIT RANJAN TRIPATHY	//	AOD2024000069C202500019
		VS	VS	()	
		BISHNUPRIYA PRADHAN		//	
68	D-CMP/27425/2025	GOURANGA CHANDRA PANDA	SWARUP KUMAR PATNAIK	//	
		VS	VS	()	

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69	D-CMP/27441/2025	PRABHAT KUMAR PANDA GOURAV NAIK@GOURAV NAYAK VS RAMA MAJHI	RABINDRA KUMAR SAHOO VS	// // 0 //	
70	D-CMP/27442/2025	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT SVBHENDI (KAPIL) VS M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA	VS	// 0 //	
71	D-CONTC/27224/2025	SUDHAKAR SENAPATI VS AMIYA KUMAR SAMAL,SUPERINTENDING ENGINEER,JIRIDAMALI KAMAKHYANAGAR CIRCLE,DHENKANAL	ADV. VS	// 0	
72	D-CONTC/27267/2025	GYANANANDA SENAPATI VS BHASKAR JYOTI SHARMA,IAS	ADV. VS	// 0 //	
73	D-CONTC/27268/2025	GOURA CHANDRA NALLA VS SWATHY S KUMAR,IPS	ADV. VS	// 0 //	
74	D-CONTC/27270/2025	LOKANATH DORA VS SWATHY S KUMAR,IPS	ADV. VS	// 0 //	
75	D-CONTC/27276/2025	PRASANTA KUMAR SAHU VS SOUMYA BISWAL,OAS	NITYABRATA BEHURIA VS	// 0 //	
76	D-CONTC/27279/2025	NIMAI CHARAN PARIDA VS ASWATHY S.,IAS	SHAKTI PRASAD RATH VS	// 0 //	
77	D-CONTC/27287/2025	PREMANANDA BEHERA VS MANAS RANJAN BARIK,PRINCIPAL SECRETARY,LAW DEPT.,BBSR,KHURDA	PAMI RATH VS	// 0 //	
78	D-CONTC/27299/2025	RAJAT KESHARI NAYAK @ NAIK VS RASHMI RANJAN NAYAK,ADDITIONAL SECRETARY,DEPT. OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// 0	
79	D-CONTC/27302/2025	BALARAM MOHANTA VS POMA TUDU,IAS	ADV. VS	// 0 //	

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80	D-CONTC/27303/2025	ABHIMANYU PARIDA VS POMA TUDU,IAS	ADV. VS	// ()	
81	D-CONTC/27305/2025	PRADEEP KUMAR MAJHI VS SACHIN PAWER,IAS	ADV. VS	// ()	
82	D-CONTC/27307/2025	BIKASHA KUMAR PRADHAN VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// ()	
83	D-CONTC/27308/2025	RABINDRA PATRA VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// ()	
84	D-CONTC/27310/2025	SAROJA KUMARI RAY VS SHALINI PANDIT,IAS	PRAJNA PRIYAMBADA VS	// ()	
85	D-CONTC/27312/2025	PURNA CHANDRA MAJHI VS PAWAR SACHIN PRAKASH ,COLLECTOR CUM EXECUTIVE OFFICER Z.P, KALAHANDI	ADV VS	// ()	AOR20230000802C202500053
86	D-CONTC/27313/2025	KHAGAPATI NAIK VS PAWAR SACHIN PRAKASH, COLLECTOR CUM EXECUTIVE OFFICER Z.P, KALAHANDI	ADV VS	// ()	AOR20230000802C202500054
87	D-CONTC/27314/2025	NITESH BISI VS PAWAR SACHIN PRAKASH, COLLECTOR CUM EXECUTIVE OFFICER, Z.P, KALAHANDI	ADV VS	// ()	AOR20230000802C202500055
88	D-CONTC/27319/2025	PRASANT BESHRA VS PAWAR SACHIN PRAKASH,COLLECTOR CUM EXECUTIVE OFFICER,Z.P, KALAHANDI	ADV VS	// ()	AOR20230000802C202500056
89	D-CONTC/27328/2025	CHANDRASENA PALEI VS J.SONAL,IAS	PANCHANAN SAHOO VS	// ()	
90	D-CONTC/27331/2025	SANJIB KUMAR SINGH VS MANOJ AHUJA,IAS	ADYASIDHI MISHRA VS	// ()	
91	D-CONTC/27340/2025	BHAGIRATHI SAHOO	BIJAYALAXMI SAHOO	//	

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		VS	VS	0	
		SALINI PANDIT,IAS		//	
92	D-CONTC/27342/2025	KABITA NANDA	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
93	D-CONTC/27353/2025	PRATIVA BALA	ADV.	//	
		VS	VS	0	
		RANJAN KUMAR PATRA,BEO,RAIRANGAPUR,MAYURBHANJ		//	
94	D-CONTC/27354/2025	KABITRA BARIK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
95	D-CONTC/27356/2025	KRUTIBAS NAYAK	ADV.	//	
		VS	VS	0	
		GIRISH S.N.,IAS		//	
96	D-CONTC/27358/2025	CHANDRA SEKHAR PADHY	ADV.	//	
		VS	VS	0	
		GIRISH S.N.,IAS		//	
97	D-CONTC/27381/2025	PRASANTA KUMAR DAS	ADV.	//	
		VS	VS	0	
		Y.K.JETHUA,IPS		//	
98	D-CONTC/27396/2025	JAGANNATH PANDEY	ADV.	//	
		VS	VS	0	
		LALAT KUMAR LUHA,OAS		//	
99	D-CONTC/27401/2025	SITARAM AGRAWAL	ADV.	//	
		VS	VS	0	
		NIGAMANANDA NANDA,EXECUTIVE OFFICER,NAC,BANPUR,KHORDHA		//	
100	D-CONTC/27402/2025	AKRURA SAHU	ADV.	//	
		VS	VS	0	
		LALAT KUMAR LUHA,OAS		//	
101	D-CONTC/27406/2025	ASHWINI KUMAR PADHI	ADV.	//	
		VS	VS	0	
		HEMANT SHARMA,IAS		//	
102	D-CONTR/20423/2025	SAROJINI BEHERA	BISWANATH BEHERA	//	AOR20220003680C202500007
		VS	VS	0	

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103	D-CRLA/20413/2025	B.RADHIKA,THE SUPERINTENDENT OF POLICE, KHURDA DIST. BALIREDDI INDUMATHI @ B. INDUMATHI VS STATE OF ODISHA	PERLA NOOKA RAJU VS	// GOSANINUAGAM /60 /2017 () //	AOD20220004505C202500064
104	D-CRLA/20460/2025	AKSHAYA KUMAR CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHITRAKONDA /228 /2023 () //	
105	D-CRLA/20501/2025	AJU @ AJAYA KUMAR MALIK @ AJAY KU MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /365 /2015 () //	
106	D-CRLA/20515/2025	PRATAP @ MITHUN MAHAKUD VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JENAPUR /402 /2022 () //	
107	D-CRLA/20534/2025	SHAIK@SHIK SIRAJ VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	NABARANGAPUR TOWN /322 /2017 () //	
108	D-CRLA/20547/2025	ARJUN LAKRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HEMGIR /129 /2015 () //	
109	D-CRLA/20554/2025	AMAR PRADHAN @ BIJU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	MARINE PENTHAKATA /10 /2023 () //	
110	D-CRLMA/20450/2025	DAYASAGAR BANCHHOR @ BHOKLO VS STATE OF ODISHA	ADV. VS	BHATILI /213 /2022 () //	
111	D-CRLMC/20414/2025	KUNU ACHARYA @ NIRMAL ACHARYA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARPALLI /78 /2023 () //	
112	D-CRLMC/20418/2025	GHANASHYAM MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /62 /2021 () //	
113	D-CRLMC/20425/2025	SUBRAT @ JAGABANDHU BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /86 /2022 () //	

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114	D-CRLMC/20426/2025	PRAFULLA KUMAR GHATUAL VS STATE OF ODISHA(VIG.)	SATYA RANJAN MULIA VS	SAMBALPUR VIGILANCE /16 /2013 () //	
115	D-CRLMC/20437/2025	SANTOSH PRADHAN VS STATE OF ODISHA	JYOTIRMOY MOHAPATRA VS	NADANAKANAN P.S. /175 /2022 () //	
116	D-CRLMC/20445/2025	KEDAR DAS VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BADABAZAR /79 /2007 () //	
117	D-CRLMC/20449/2025	SANKIRTAN BISHI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	SAMBALPUR VIGILANCE /69 /2018 () //	
118	D-CRLMC/20451/2025	DEBASHIS PARIDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /146 /2019 () //	
119	D-CRLMC/20454/2025	KABITA PARIDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /146 /2019 () //	
120	D-CRLMC/20458/2025	DIBYAJIT PATRA @ DIBYAJOTI PATRA @ SANA KALAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /58 /2025 () //	
121	D-CRLMC/20461/2025	DIBYAJIT PATRA @ DIBYAJOTI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 () //	
122	D-CRLMC/20467/2025	NILA@NILAKANTHA DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MALGODOWN /231 /2016 () //	
123	D-CRLMC/20471/2025	KRUSHNA CHANDRA SAHU VS BANITA SAHU	BISWAJIT MOHAPATRA VS	/ /0 () //	
124	D-CRLMC/20476/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	MAHILA P.S. BUXIBAZAR /119 /2023 () //	
125	D-CRLMC/20478/2025	LAXMANPATI BALLARSINGH	ANIRUDHA DAS	KOTOAGARH /41 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/20485/2025	BALIA @ BALARAM ROUT	SURYAKANTA DWIBEDI	SIMULIA /76 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/20490/2025	DEBASMITA ACHARYA	NIRANJAN BEHERA	//	AOR20220001297C202500174
		VS	VS	()	
		BICHITRA NANDA		//	
128	D-CRLMC/20495/2025	RAJENDRA MALLIK @ RAJENDRA KUMAR MALIK	SANTOSH KUMAR MAHANTY	GANGAPUR (ASKA) /278 /2022	AOD20240000242C202500142
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/20497/2025	PRIYABRATA BARIK	ABHINANDAN PRADHAN	BIDANASI /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/20500/2025	KHIRENDRA @ KHIROD BISRA @ MOTU	SUDHASHREE PASAYAT	SOHELLA /90 /2025	AOR20250000161C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/20505/2025	JAGANNATH PATI	ABHINANDAN PRADHAN	TITILAGARH /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/20508/2025	DEEPAK JATI	AMLAN SHAKTI PAUL	BHADRAK RURAL /510 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/20535/2025	RAJU NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /49 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/20541/2025	KISHOR MAHANAND	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /144 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/20550/2025	BUDU ADAKATIA @ BUDU BHALU	SANGRAM KESHARI ROUT	POTTANGI /24 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/20552/2025	ABDUL KAYOUM KHAN@ABDUL KAYAM KHAN	RASHMIKANTA MAHALIK	LAXMISAGAR P.S. /110 /2024	
		VS	VS	()	

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137	D-CRLMC/20570/2025	STATE OF ODISHA BIJAYA KUMAR ROUT VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500175
138	D-CRLMP/20431/2025	STATE OF ODISHA PRAMODINI MALLICK VS	SATRUGHNA DASH (A) VS	// MADHUPATNA /100 /2025 ()	AOR20220001212C202500022
139	D-CRLMP/20452/2025	UNION OF INDIA HEMANTA JENA @ HEMANTA KUMAR JENA VS	ARIJEET MISHRA VS	// /0 ()	
140	D-CRLMP/20464/2025	STATE OF ODISHA RAJIB LOCHAN MOHANTY VS	SUSHANTA KUMAR PRADHAN VS	// /0 ()	
141	D-CRLMP/20468/2025	BANANI MOHANTY INDIRA DUTT VS	ANJAN KUMAR BISWAL VS	// /0 ()	
142	D-CRLMP/20494/2025	D.G. OF POLICE, CUTTACK MILIRANI BEHERA VS	LAXMAN BHOI VS	// /0 ()	
143	D-CRLMP/20496/2025	STATE OF ODISHA SUJATA SAHOO VS	HIMANSHU SEKHAR PANDA VS	// /0 ()	
144	D-CRLMP/20512/2025	STATE OF ODISHA MAHADEV MAITI VS	PANCHANAN SAHOO VS	// /0 ()	
145	D-CRLMP/20525/2025	STATE OF ODISHA MAMATA BEHERA VS	JAYADEBA BEHERA VS	// /0 ()	
146	D-CRLMP/20528/2025	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// /0 ()	
147	D-CRLREV/20422/2025	STATE OF ODISHA BHARATI TRADERS, GANJAM VS	PRASANNA KUMAR MISHRA VS	// GUNUPUR /122 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/20427/2025	PRABHASINI PATRA VS GADADHARA MOHANTY	JANAKI KANTA MAHAPATRA VS	// ()	
149	D-CRLREV/20488/2025	NIRANJAN JENA VS BISHNU PRASAD MOHAPATRA	SURYAKANTA DWIBEDI VS	// ()	
150	D-CRLREV/20489/2025	GYANADA PRASANNA SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /89 /2021 ()	
151	D-CRLREV/20491/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	USHARANI BASTIA VS	// ()	
152	D-CRLREV/20519/2025	RAMESH KUMAR PANDA @ KALIA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	BERHAMPUR TOWN /255 /2021 ()	
153	D-CRLREV/20560/2025	PARAMANANDA BAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SEMILLIGUDA /110 /2022 ()	
154	D-FAO/27244/2025	MUKTESWAR ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()	
155	D-JCRLA/20415/2025 JCRLA/128/2025	PALAU NAIK VS STATE OF ODISHA	ADV. VS	INDUASTRIAL,NISA /52 /2011 A.D.J.,ANGUL(Anugul) CT/0000145/2011	
156	D-JCRLA/20416/2025 JCRLA/129/2025	BABUA @ PRAKASH NATH @ NATHASHARMA VS STATE OF ODISHA	ADV. VS	TIRTOL /186 /2020 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur) CT/0000135/2020	
157	D-JCRLA/20417/2025 JCRLA/130/2025	RAGHUNATH MURMU VS STATE OF ODISHA	ADV. VS	JAMDA PS /4 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) CT/0000005/2021	
158	D-LAA/27298/2025	NIHAR RANJAN MOHANTY VS LAND ACQUISITION COLLECTOR, JAGATSINGHPUR	NAMITA PATTANAIK VS	// ()	
159	D-LAA/27397/2025	GITANJALI MISHRA	ABINASH KUMAR DASH	//	

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		VS	VS	()	
160	D-MACA/27253/2025	LAND ACQUISITION OFFICER, SAMBALPUR D.M., ORIENTAL INSURANCE CO. LTD.,SUNDARGARNAYAN BEHARI DAS		//	
		VS	VS	()	
161	D-MACA/27318/2025	SUBA DANDAPAT NATIONAL INSURANCE CO.LTD., ANGUL	SANTOSH KUMAR MOHANTY	//	
		VS	VS	()	
162	D-MACA/27334/2025	SARAT SAHU D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELASAUMEDRA KUMAR GHOSE		//	
		VS	VS	()	
163	D-MACA/27389/2025	SREERAJ RANJAN BASANTA KUMAR BEHERA	BISWAJIT MOHANTY	//	
		VS	VS	()	
164	D-MATA/27306/2025	KATHIA BEHERA SATYAJIT DAS	BIJNYAN KUMAR MOHAPATRA	//	
		VS	VS	()	
165	D-RPFAM/27239/2025	PALLAVI RAYAGURU PRATIK MISHRA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500019
		VS	VS	()	
166	D-RPFAM/27421/2025	MONALISHA MAHAPATRA NILAKANTHA MEHER	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500020
		VS	VS	()	
167	D-RSA/27261/2025	PRATIMA MEHER DEBA SWAIN	PANCHANAN PANIGRAHI	//	AOD20240000001C202500143
		VS	VS	()	
168	D-RSA/27262/2025	STATE OF ODISHA NARSHU JENA	PANCHANAN PANIGRAHI	//	AOD20240000001C202500144
		VS	VS	()	
169	D-TRP(C)/27294/2025	STATE OF ODISHA SURYA NARAYAN SUBUDHI	KHAGESWAR BEHERA	//	
		VS	VS	()	
170	D-TRPCRL/20524/2025	SUNANDA PATRA JHUNU SAHOO	MANORANJAN PADHI	//	JAGANNATHA PRASAD /466 /2024
		VS	VS	()	

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171	D-WA/27218/2025	STATE OF ODISHA STATE OF ODISHA VS	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000200C202500319
172	D-WA/27424/2025	RAJIB KUMAR SAHOO VICE-CHANCELLOR,SAMBALPUR UNIVERSITY, SAMBALPUR	RAMANATH VS	// // ()	
173	D-WP(C)/27208/2025	MAMATA MOHAPATRA NB SUB PRIYADARSAN PRADHAN VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202500021
174	D-WP(C)/27209/2025	UNION OF INDIA M/S. NATH AND SONS, BHUBANESWAR VS	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202500020
175	D-WP(C)/27210/2025	STATE OF ODISHA BAIDAYANATH SAHU VS	TRILOCHAN PANIGRAHI VS	// // ()	
176	D-WP(C)/27211/2025 WP(C)/18665/2025	STATE OF ODISHA PRADEEP KUMAR PRAHARAJ VS	AVIJIT MISHRA VS	// // ()	
177	D-WP(C)/27212/2025	STATE OF ODISHA RAMESH PANDA VS	SAMBHRAM DAS VS	// // ()	
178	D-WP(C)/27213/2025 WP(C)/18668/2025	STATE OF ODISHA KHUMAN LAL SAHU VS	AVIJIT MISHRA VS	// // ()	
179	D-WP(C)/27214/2025 WP(C)/18679/2025	STATE OF ODISHA SATYAJIT BEHERA VS	BINI MISHRA VS	// // ()	
180	D-WP(C)/27215/2025	STATE OF ODISHA BIBHUTA NANDA PANDA VS	SAROJ KUMAR PADHY VS	// // ()	
181	D-WP(C)/27217/2025	STATE OF ODISHA SAROJ KUMAR BASA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //	

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182	D-WP(C)/27219/2025	DANDAPANI GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
183	D-WP(C)/27220/2025	PRADYUMAN KUMAR KUMBHAKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
184	D-WP(C)/27222/2025	MEERA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
185	D-WP(C)/27223/2025	BALADEV GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
186	D-WP(C)/27225/2025	JITRAY TUDU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
187	D-WP(C)/27226/2025	BHARAT CHANDRA BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
188	D-WP(C)/27227/2025	JIMUTA KESHAREE DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
189	D-WP(C)/27228/2025	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
190	D-WP(C)/27229/2025	SNEHALATA ACHARYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
191	D-WP(C)/27230/2025	KISHORE CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
192	D-WP(C)/27231/2025	ANNAPURNA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
193	D-WP(C)/27232/2025	PRADYOT KUMAR SAHOO	SANGRAM KUMAR SINGH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/27233/2025	SAT KUANAR MAHATO	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/27234/2025	KAILASH CHANDRA BAL	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/27235/2025	BIKALI CHARAN BEHERA	SWAPNIL ROY	//	AOR20220001600C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/27236/2025	CHARANA MARTHA	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
198	D-WP(C)/27238/2025	RATNAKAR SAHU	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/27240/2025	NARESH CHANDRA MOHANTA	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/27241/2025	RAMESH BANJARA	TRILOCHAN BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/27242/2025	HIMANSU SEKHAR MOHANTA	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/27243/2025	DR. GAYATREE MISHRA	AVIJIT MISHRA	//	
	WP(C)/18660/2025	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/27245/2025	PURUSOTTAM PARIDA	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/27246/2025	BHRAMARBAR SAMAL	BASUDEV BARIK	//	
		VS	VS	()	

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205	D-WP(C)/27247/2025	STATE OF ODISHA KSHIROD KUMAR TRIPATHY VS	SHARMISTHA SAMAL VS	// // 0	
206	D-WP(C)/27248/2025	STATE OF ODISHA GADADHAR NAYAK VS	GANESH PRASAD SAMAL VS	// // 0	
207	D-WP(C)/27249/2025	UNION OF INDIA SANTOSH KUMAR DANDSENA VS	BRAJA KISHOR PANDA VS	// // 0	
208	D-WP(C)/27250/2025	STATE OF ODISHA BHIMASEN SAHOO VS	BASUDEV BARIK VS	// // 0	
209	D-WP(C)/27251/2025	STATE OF ODISHA DONDAPATI YAMINI VS	RAMA KRISHNA BISOI VS	// // 0	AOD20240000311C202500057
210	D-WP(C)/27252/2025	STATE OF ORISSA DHUKHISHYAM NAIK VS	SRIKAR KUMAR RATH VS	// // 0	
211	D-WP(C)/27254/2025	THE COLLECTOR, ANGUL PRAFULLA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0	
212	D-WP(C)/27255/2025	STATE OF ODISHA PITAMBAR JENA VS	DWARIKA PRASAD MOHANTY VS	// // 0	
213	D-WP(C)/27256/2025	TAHASILDAR, NILGIRI MANJULA PARICHHA VS	SHARMISTHA SAMAL VS	// // 0	
214	D-WP(C)/27257/2025	STATE OF ORISSA ABASI SAHU VS	SHARMISTHA SAMAL VS	// // 0	
215	D-WP(C)/27258/2025	STATE OF ODISHA MAHESHA CHANDRA NAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // 0 //	

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216	D-WP(C)/27259/2025	NIMAIN CHARAN BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
217	D-WP(C)/27260/2025	LAL MOHAN BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
218	D-WP(C)/27263/2025	URMILA PANDIA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
219	D-WP(C)/27264/2025	PRASANTA KUMAR BHUYAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
220	D-WP(C)/27265/2025	BHAGABAN PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
221	D-WP(C)/27266/2025	KASHMIR KHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
222	D-WP(C)/27269/2025	RENUBALA SAMAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
223	D-WP(C)/27271/2025	MANAGING COMMITTEE VIDYA DEGREE COLLEGE PANDIAPUR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
224	D-WP(C)/27272/2025	NIRMAL CHANDRA SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
225	D-WP(C)/27273/2025	PARESH KHOSALA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
226	D-WP(C)/27274/2025	AJAYA KUMAR MAHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
227	D-WP(C)/27275/2025	ANIL KUMAR MALLICK	ANIL KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/27277/2025	MULUK CHAND MOHANTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/27278/2025	JAYA PRAKASH NARAYAN BHATTRAY	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/27280/2025	GIRIDHARI MAHANTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/27281/2025	PRADYUMNA PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/27282/2025	NILAMANI SENAPATI	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500046
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/27283/2025	KRUSHNA CHANDRA DAS	SRIDHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/27284/2025	NARSHINGHA MOHAPATRA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500021
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/27285/2025	BIRAMITRA ORAM	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/27286/2025	DUSASAN MAHALIK	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/27288/2025	SATYABADI PRADHAN	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/27289/2025	SUNDARSINGH BARIHA	TRILOCHAN BARIK	//	
		VS	VS	0	

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239	D-WP(C)/27290/2025	STATE OF ODISHA VILLAGERS OF KAINFULIA VS	ARUNA KUMAR NAYAK VS	// // 0	AOR20220001266C202500002
240	D-WP(C)/27291/2025	STATE OF ODISHA TULARAM MAJHI VS	DHANANJAYA MUND VS	// // 0	
241	D-WP(C)/27292/2025	STATE OF ODISHA SATYABRATA GHOSH VS	SUKANTA KUMAR MISHRA VS	// // 0	
242	D-WP(C)/27293/2025	STATE OF ODISHA SANA MAJHI VS	DHANANJAYA MUND VS	// // 0	
243	D-WP(C)/27295/2025	STATE OF ODISHA AKSHAYA KUMAR PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0	
244	D-WP(C)/27296/2025	STATE OF ODISHA PITAMBAR MAJHI VS	DHANANJAYA MUND VS	// // 0	
245	D-WP(C)/27297/2025	STATE OF ODISHA NANDA MAJHI VS	DHANANJAYA MUND VS	// // 0	
246	D-WP(C)/27300/2025	STATE OF ODISHA MOUSUMI PARIDA VS	SUKANTA KUMAR MISHRA VS	// // 0	
247	D-WP(C)/27301/2025	STATE OF ODISHA HRUDAYA MAJHI VS	DHANANJAYA MUND VS	// // 0	
248	D-WP(C)/27304/2025	STATE OF ODISHA ACHYUTANANDA BEHERA VS	MANOJ KUMAR MOHANTY (2) VS	// // 0	
249	D-WP(C)/27309/2025	STATE OF ODISHA BHUBANESWAR UNNAYAN PARISHAD , KHARAVELAN VS	MANOJ KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/27315/2025	AJIT RANJAN PARIDA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	
251	D-WP(C)/27316/2025	SATYAMAN BEHERA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	KOUSIK ANANDA GURU VS	// 0 //	
252	D-WP(C)/27317/2025	BALARAM SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500057
253	D-WP(C)/27320/2025	M/S. VIP MARBLE CENTRE, NABARANGPUR VS DEPUTY COMMISSIONER OF CT AND GST, NABARANGPUR CIRCLE	KAJAL SAHOO VS	// 0 //	
254	D-WP(C)/27321/2025	CHUDAMANI PRUSETH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
255	D-WP(C)/27322/2025	M/S.VINAYAK CONSTRUCTION COMPANY, DHENKANAL VS THE JOINT COMMISSIONER OF STATE TAX, CT AND GST, ANGUL	SMIYA NARAYAN BHARAMAR RAY VS	// 0 //	
256	D-WP(C)/27323/2025	SUVENDU KUMAR BISWAL VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
257	D-WP(C)/27324/2025	PRAVAT RANJAN SAMAL VS SECY, ODISHA STATE HOUSING BOARD CORPORATION, BBSR	MRUGANKA MAULI PATNAIK VS	// 0 //	
258	D-WP(C)/27325/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	// 0 //	
259	D-WP(C)/27326/2025	M/S. JUST DELIVER PRIDE SOLUTIONS, BBSR VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, BBSR	KAJAL SAHOO VS	// 0 //	
260	D-WP(C)/27327/2025	GUNANIDHI SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
261	D-WP(C)/27329/2025	ADIKANDA PANDA	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/27330/2025	RAHMATUN NISSAN	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/27332/2025	BHASKAR CHANDRA BARIK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/27333/2025	SUBASH KUMAR DASH	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/27335/2025	NARAYAN SETHI	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/27336/2025	KALINGA NURSING SCHOOL, BBSR	SOHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/27337/2025	GEDELA. APPA RAO	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/27338/2025	SK. SIRAJ ALI	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
269	D-WP(C)/27339/2025	S.SUBHALAXMI	MANAS KUMAR CHAND	//	
		VS	VS	0	
		DINESH KUMAR PARIDA		//	
270	D-WP(C)/27341/2025	VIVEKANANDA INSTITUTE OF HEALTH SCIENCE, MOSHUBANSHRA	SOHEB MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/27343/2025	KUBER SAHU	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/27344/2025	SOHEB MOHAMMAD	BRUNDABAN ROUT	//	
		VS	VS	0	

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273	D-WP(C)/27345/2025	CHIEF OPERATING OFFICER CUM DIRECTOR OF MEDICAL SERVICE, APPOLLO HOSPITAL ENTERPRISES LTD., BBSR SUBHRA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()	
274	D-WP(C)/27346/2025	SARAN KUMAR JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// ()	AOD20230000737C202500056
275	D-WP(C)/27348/2025	SADANANDA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// ()	
276	D-WP(C)/27349/2025	SATYANARAYAN PRASAD VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// ()	
277	D-WP(C)/27350/2025	NIRUPAMA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
278	D-WP(C)/27351/2025	SWARNA PRABHA RATH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// ()	
279	D-WP(C)/27352/2025	MOULANA SK. ABDUL GANI VS STATE OF ODISHA	PRAGNAYANANDA PATTNAIK VS	// ()	
280	D-WP(C)/27355/2025	HIMADRI BEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()	
281	D-WP(C)/27357/2025	NIGAM KUMAR PATNAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()	
282	D-WP(C)/27359/2025	SUBHALAXMI MAJHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// ()	
283	D-WP(C)/27360/2025	GANGADHAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500084

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284	D-WP(C)/27361/2025	RANJIT KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
285	D-WP(C)/27362/2025	RAMA CHANDRA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
286	D-WP(C)/27363/2025	BISHNU PRASAD PANDA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// () //	
287	D-WP(C)/27364/2025	NIROJA NALINI HOTA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500085
288	D-WP(C)/27367/2025	LAXMIDHARA PAIKARAY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500086
289	D-WP(C)/27368/2025	SWARNALATA SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500087
290	D-WP(C)/27369/2025	BIJAYA KUMAR PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500088
291	D-WP(C)/27370/2025	OM BRAHMABID MISHRA VS SUBHRA MISHRA	SAILABALA JENA VS	// () //	
292	D-WP(C)/27371/2025	SUNIL KUMAR MOHANTA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// () //	
293	D-WP(C)/27372/2025	RAMESH CHANDRA MAHANTY VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202500089
294	D-WP(C)/27374/2025	REBATI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
295	D-WP(C)/27375/2025	FARIDA BEGUM	SANJIB KUMAR BHANJADEO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/27376/2025	SEVA SELF HELP GROUP, JAGATSINGHPUR	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/27377/2025	SAPAN KUMAR BARIK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
298	D-WP(C)/27378/2025	ASHOK PANDA @ ASHOK KUMAR PANDA	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/27379/2025	ABHINANDAN SAHOO	MADHAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
300	D-WP(C)/27380/2025	ASWINI KUMAR SINGH	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/27382/2025	KAMINI PANIGRAHI	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/27383/2025	GANESHWAR PAL	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/27384/2025	SOURAV RANJAN MOHAPATRA	BUDHIRAM DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA, BBSR		//	
304	D-WP(C)/27385/2025	CHAKRADHARA MUKHI	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/27386/2025	RAJIB KUMAR BISWAL	SOUBHAGYA LAXMI PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/27387/2025	ASHOK PANDA @ ASHOK KUMAR PANDA	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	

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307	D-WP(C)/27388/2025	STATE OF ODISHA SANKAR CHANDRA BISWAS VS	BISHNU PRASAD PRADHAN VS	// // ()	
308	D-WP(C)/27390/2025	STATE OF ODISHA PRIYANKA SWAIN VS	SOUBHAGYA LAXMI PATTNAIK VS	// // ()	
309	D-WP(C)/27391/2025	STATE OF ODISHA DR.JAGADISH PRASAD DAS VS	DEBA PRASAD DAS VS	// // ()	
310	D-WP(C)/27392/2025	STATE OF ODISHA BIPIN BALLAV MISHRA VS	AJIT KUMAR MOHANTY VS	// // ()	
311	D-WP(C)/27394/2025	STATE OF ORISSA GANGADHAR ACHARYA VS	PRAMOD KUMAR MISHRA VS	// // ()	
312	D-WP(C)/27395/2025	STATE OF ODISHA DILIP KUMAR DAS VS	RAMAKANTA DAS VS	// // ()	
313	D-WP(C)/27398/2025	TAHASILDAR, BHUBANESWAR SANJAY KUMAR GIRI VS	GOPAL PRASAD JENA VS	// // ()	
314	D-WP(C)/27399/2025	THE STATE OF ODISHA ABHIRAM JENA VS	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202500090
315	D-WP(C)/27400/2025	STATE OF ODISHA M/S SRINIVAS PLYWOOD VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202500001
316	D-WP(C)/27403/2025	THE CHIEF COMMISSIONER CT AND GST ABU SAMIM KHAN VS	SK. ZAFARULLA VS	// // ()	
317	D-WP(C)/27404/2025	STATE OF ODISHA BIJAYA KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/27405/2025	MADHU BAG @ BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
319	D-WP(C)/27407/2025	RAMESH CHANDRA MOHAPATRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	ARYA DASH VS	// 0 //	
320	D-WP(C)/27408/2025	NABA APAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
321	D-WP(C)/27409/2025	BHAGIRATHI JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
322	D-WP(C)/27410/2025	K.JEEVANJYOTI PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	
323	D-WP(C)/27411/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
324	D-WP(C)/27412/2025	K. LALITA DEVI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
325	D-WP(C)/27413/2025	NIRANJAN DHAL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
326	D-WP(C)/27414/2025	PUSPANJALI KHANDALA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
327	D-WP(C)/27415/2025	RANJIT KUMAR PATNAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/27416/2025	SRINIBAS PRASAD VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
329	D-WP(C)/27417/2025	SUDHAKAR NAYAK	SIVA SANKAR CHAINI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/27418/2025	SUJATA BARIK	BIBHUTI BHUSAN CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/27419/2025	DIPTIMAYEE MOHANTY	BIBHUTI BHUSAN CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/27420/2025	NARAHARI MALIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/27423/2025	BASANTI MUDULI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/27426/2025	BISWAJIT NAYAK	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/27427/2025	MANGULU GOUDA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/27428/2025	PURNA CHANDRA PANIGRAHY	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/27429/2025	GAYA PARIDA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/27430/2025	SATRUGHNA NAHAK	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/27431/2025	BHUBANESWAR SATAPATHY	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/27432/2025	SATRUGHNA PATRA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	

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341	D-WP(C)/27433/2025	STATE OF ODISHA BASANTA KUMAR BHANJA VS	JYOTIRMAYA SAHOO VS	// // 0	
342	D-WP(C)/27434/2025	STATE OF ODISHA RAMA KRUSHNA SWAIN VS	JYOTIRMAYA SAHOO VS	// // 0	
343	D-WP(C)/27435/2025	STATE OF ODISHA GANESH CHANDRA MOHAPATRO VS	JYOTIRMAYA SAHOO VS	// // 0	
344	D-WP(C)/27436/2025	STATE OF ODISHA BALAJI SWAIN VS	JYOTIRMAYA SAHOO VS	// // 0	
345	D-WP(C)/27437/2025	STATE OF ODISHA BHARAT PATRA VS	JYOTIRMAYA SAHOO VS	// // 0	
346	D-WP(C)/27438/2025	STATE OF ODISHA ASHOK KUMAR SETHI VS	JYOTIRMAYA SAHOO VS	// // 0	
347	D-WP(C)/27439/2025	STATE OF ODISHA SAIBANI BEHERA VS	JYOTIRMAYA SAHOO VS	// // 0	
348	D-WP(C)/27440/2025	STATE OF ODISHA SIMANCHAL SETHY @ SETHI VS	TUSAR KUMAR MISHRA VS	// // 0	
349	D-WP(C)/27443/2025	STATE OF ODISHA ASHOK SWAIN VS	JYOTIRMAYA SAHOO VS	// // 0	
350	D-WP(C)/27444/2025	STATE OF ODISHA KAILASH BISWAL VS	JYOTIRMAYA SAHOO VS	// // 0	
351	D-WPCRL/20441/2025	STATE OF ODISHA BABULA MOHANTY VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// // 0 0 //	

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352	D-WPCRL/20574/2025	PRIYATAMA JENA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202500068
353	D-ABLAPL/20407/2025	KIRANMAYEE ROUT VS STATE OF ODISHA	SARBESWAR SAHOO VS	TARBHA /95 /2025 () //	AOD20220004505C202500066
354	D-ABLAPL/20409/2025	MANOJ KUMAR SINGH VS UNION OF INDIA	SARBESWAR SAHOO VS	NCB BHUBANESWAR /3 /2022 () //	AOD20220004505C202500069
355	D-ABLAPL/20410/2025	SHIVAM SINGH @ SHIVAM KUMAR SINGH VS UNION OF INDIA	SARBESWAR SAHOO VS	NCB BHUBANESWAR /3 /2022 () //	AOD20220004505C202500068
356	D-ABLAPL/20411/2025	AJAY KUMAR JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TARBHA /95 /2025 () //	AOD20220004505C202500067
357	D-ABLAPL/20412/2025	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SARBESWAR SAHOO VS	TARBHA /95 /2025 () //	AOD20220004505C202500065
358	D-ABLAPL/20419/2025	RAJIB ADABARIA VS STATE OF ODISHA	SURAJ MOHANTY VS	BOLANGIR SADAR /252 /2025 () //	
359	D-ABLAPL/20428/2025	KAILASH GOUDA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MAHILA P.S.(BBSR) /63 /2019 () //	
360	D-ABLAPL/20430/2025	GEDELA RAMA BABU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /27 /2025 () //	AOR20220001631C202500175
361	D-ABLAPL/20432/2025	SADANANDA SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /130 /2025 () //	
362	D-ABLAPL/20435/2025	SURYANARAYAN PRADHAN VS STATE OF ODISHA	GOPAL KRISHAN NAYAK VS	JAGANNATHA PRASAD /295 /2025 () //	
363	D-ABLAPL/20440/2025	SUDEI MAHAPATRA @ SUDHAKAR MAHAPATRA	KABIRAJ PRADHAN	TANGI (KHURDA) /202 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/20443/2025	BISWAJIT SAHOO	RAJALAXMI BISWAL	N.T.P.C. /109 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/20444/2025	RAJA @ PLABAN KUMAR SAHOO	MANORANJAN DAS	DHENKANAL SADAR /528 /2025	AOR20220000053C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/20457/2025	ALOK PRABHA SAHU	AMULYA RATNA PANDA	KHAJURIPADA /156 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/20459/2025	KANHU @ KANHU CHARAN NAIK	BISWAJIT PASAYAT	RASOL /72 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/20470/2025	SAFHALYA PATRA	ASHUTOS DASH	MAHILA P.S.(BBSR) /163 /2025	AOD20230000595C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/20472/2025	KRUSHNA CHANDRA SWAIN	CHAITANYA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/20475/2025	CHANDAN SAHOO	MRUGANKA MAULI PATNAIK	BARANGA /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/20477/2025	SEKH RAJAN	SAMARESH PATTNAIK	PARADEEP LOCK /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/20481/2025	ANU NAIK	PRANAY KUMAR MAHARAJ	KHANDAPARA /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/20483/2025	BIRA NAIK	PRANAYA KUMAR MAHARAJ	KHANDAPARA /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/20484/2025	RAJESH MOHANTY @ PAPALI	PRADEEP KUMAR DAS	SABARANG /125 /2025	AOR20220001207C202500079
		VS	VS	()	

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375	D-ABLAPL/20486/2025	STATE OF ODISHA ARABINDA MAHALIK VS	SK. ZAFARULLA VS	// BAUNISUNI /108 /2025 ()	
376	D-ABLAPL/20492/2025	STATE OF ODISHA JHADESWAR GIRI VS	PRATIK DASH VS	// CHANDABALI /251 /2025 ()	
377	D-ABLAPL/20498/2025	STATE OF ODISHA BASANTA JENA VS	SAI SAGAR MOHAPATRA VS	// CUTTACK SADAR /180 /2018 ()	
378	D-ABLAPL/20499/2025	STATE OF ODISHA CHANDRAKANTA DHIR @ CHAMDRA KANTA DHIR VS	SK. ZAFARULLA VS	// BERHAMPUR /111 /2024 ()	
379	D-ABLAPL/20503/2025	STATE OF ODISHA RAHUL KUMAR BARIK VS	SK. ZAFARULLA VS	// BERHAMPUR /55 /2025 ()	
380	D-ABLAPL/20506/2025	STATE OF ODISHA GAGANDEEP SINGH @ GAGAN SINGH VS	SIDHARTHA DAS VS	// BARBIL /170 /2025 ()	
381	D-ABLAPL/20507/2025	STATE OF ODISHA NACHIKA NANDA VS	DIPTI RANJAN BHOKTA VS	// NARAYANPATNA /8 /2013 ()	
382	D-ABLAPL/20509/2025	STATE OF ODISHA RANJIT SINGH VS	SIDHARTHA DAS VS	// BARBIL /170 /2025 ()	
383	D-ABLAPL/20510/2025	STATE OF ODISHA MAHADEV ROUT VS	ADITYA NARAYAN DASH VS	// BALIANTA P.S. /292 /2025 ()	
384	D-ABLAPL/20513/2025	STATE OF ODISHA NACHIKA LINGA VS	DIPTI RANJAN BHOKTA VS	// NARAYANPATNA /40 /2011 ()	
385	D-ABLAPL/20518/2025	STATE OF ODISHA SAROJ KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// GOPALPRASAD /151 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/20522/2025	CHANDAN KUMAR GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /188 /2025 () //	
387	D-ABLAPL/20523/2025	GOPAL BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /127 /2021 () //	
388	D-ABLAPL/20527/2025	RUKMANI GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /188 /2025 () //	
389	D-ABLAPL/20529/2025	SIBANANDA SWAIN @ GOBARA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	MAHANGA /144 /2025 () //	
390	D-ABLAPL/20532/2025	DHIREN SUNDARA @ DHADU SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /115 /2025 () //	
391	D-ABLAPL/20536/2025	SAUKAT KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
392	D-ABLAPL/20537/2025	BISHAL BAG VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /311 /2025 () //	AOD20220002760C202500001
393	D-ABLAPL/20538/2025	PURNA CHANDRA MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /296 /2025 () //	
394	D-ABLAPL/20542/2025	RAMYA RANJAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHENKANAL TOWN /419 /2025 () //	
395	D-ABLAPL/20543/2025	RAJESH MOHANTY @ PAPALI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /125 /2025 () //	
396	D-ABLAPL/20545/2025	ABHIMANYU @ ABHI MAHABHOI VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /186 /2025 () //	
397	D-ABLAPL/20548/2025	GANESH CHANDRA BARIK @ BABU	PRASANT KUMAR BARIK	SABARANG /125 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/20551/2025	BAPINATH ROUT	PRASANT KUMAR BARIK	SABARANG /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/20558/2025	BIKASH ROUT	SIDHARTHA SANKAR RAY (2)	AIR FIELD P.S. /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/20559/2025	KARTIK MALLICK	SK. ZAFARULLA	NILGIRI /226 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/20561/2025	PRAMOD KUMAR JENA	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /127 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/20564/2025	DUKHASAN MAHANAND @ DIKSAN @ DIGASAN MAHANAND	AKSHAYA KUMAR SAHOO	KOMNA PS /169 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/20565/2025	LALU BISOI	TUKUNA KUMAR MISHRA	RAIGHAR /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/20566/2025	S.KRISHNA REDDY @ SINIPINI KRISHNA REDDY	JYOTIRMAYA SAHOO	DIGAPAHANDI /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/20568/2025	PRASANTA KUMAR SAHOO	JYOTIRMAYA SAHOO	DHENKANAL SADAR /551 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/20571/2025	JITEN KUMAR DAS	JYOTIRMAYA SAHOO	DHENKANAL SADAR /550 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/20576/2025	KAMALAKANTA JENA	SATYABRATA DASH	BHARATPUR PS /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/20577/2025	BUDHA TANDI @ CHUDA @ CHUDAMANI TANDI	AKSHAYA KUMAR SAHOO	KHARIAR /136 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on :08/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/1214/2025 WPCRL/5/2025	NILU@TARKESWAR KUMAR CHOUDHURY MP	SASWATA PATNAIK	20/2025
2	D-TRPCRL/70/2016 TRPCRL/70/2016	RAJAT GUPTA MP	M/S LALIT KUMAR MAHARANA, R. BARIK	59/2025
3	D-TRPCRL/19873/2025 TRPCRL/ /	USHARANI BEHERA MP	SARAT CHANDRA MEKAP	60/2025
4	D-LAA/28/2021 LAA/28/2021	LAND ACQUISITION ZONE OFFICER, KHURDA. MP	ADDA KANT BODHAGATE NEW B.G	141/2025
5	D-LAA/27397/2025 LAA/ /	GITANJALI MISHRA MP	ABINASH KUMAR DASH	142/2025
6	D-CRLMP/16151/2025 CRLMP/716/2025	JOGENDRANATH DANDSENA MP		149/2025
7	D-CRLMP/20431/2025 CRLMP/ /	PRAMODINI MALLICK MP	SATRUGHNA DASH (A)	150/2025
8	D-CRLMP/20464/2025 CRLMP/ /	RAJIB LOCHAN MOHANTY MP	SUSHANTA KUMAR PRADHAN	151/2025
9	D-CONTC/20330/2025 CONTC/3030/2025	RAJARAM BEHERA MP	SUSANTA KUMAR BARAL	243/2025
10	D-RPFAM/21901/2025 RPFAM/180/2025	SUNIL KUMAR BARIK MP	RANJAN KUMAR ROUT	292/2025
11	D-RPFAM/27239/2025 RPFAM/ /	PRATIK MISHRA MP	KISHORE KUMAR MISHRA	293/2025
12	D-RPFAM/24185/2024 RPFAM/153/2024	NARENDRA SAHOO MP	JAGAJIT PANDA	294/2025
13	D-RPFAM/27421/2025 RPFAM/ /	NILAKANTHA MEHER MP	BISWAJIT RANJAN TRIPATHY	295/2025
14	D-RPFAM/27421/2025 RPFAM/ /	NILAKANTHA MEHER MP	BISWAJIT RANJAN TRIPATHY	296/2025
15	D-CMAPL/27366/2025 CMAPL/ /	SRIBASTA PANDA MP	BHASKAR CHANDRA PANDA	355/2025
16	D-MATA/23669/2025 MATA/ /	PRASHANTA BEHERA MP	DURGA PRASANNA MISHRA	364/2025
17	D-MATA/27306/2025 MATA/ /	SATYAJIT DAS MP	BIJNYAN KUMAR MOHAPATRA	365/2025
18	D-CRLREV/20427/2025 CRLREV/ /	PRABHASINI PATRA MP	JANAKI KANTA MAHAPATRA	543/2025
19	D-CRLREV/20519/2025 CRLREV/ /	RAMESH KUMAR PANDA @ KALIA MP	SUBASH CHANDRA PRADHAN	544/2025
20	D-CRLREV/20519/2025 CRLREV/ /	RAMESH KUMAR PANDA @ KALIA MP	SUBASH CHANDRA PRADHAN	545/2025
21	D-CRLREV/20560/2025 CRLREV/ /	PARAMANANDA BAL MP	JAJATI KESHARI KHUNTIA	546/2025
22	D-FAO/27244/2025 FAO/ /	MUKTESWAR ROUT MP	DR.PURUSOTTAM CHULI	613/2025
23	D-FAO/27244/2025 FAO/ /	MUKTESWAR ROUT MP	DR.PURUSOTTAM CHULI	614/2025
24	D-FAO/179/2019 FAO/179/2019	GAJENDRA KU.SETHY MP		616/2025
25	D-FAO/179/2019 FAO/179/2019	GAJENDRA KU.SETHY MP		617/2025
26	D-FAO/395/2019	M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, ARUHA		

	FAO/395/2019	MP		618/2025
27	D-FAO/78/2019	MANAS KU.NAYAK	ARUN KUMAR MISHRA(2)	
	FAO/78/2019	MP		619/2025
28	D-BLAPL/12762/2025	SOHANLAL @ SOHAN	SURYAKANTA DASMOHAPATRA	
	BLAPL/4585/2025	MP		754/2025
29	D-BLAPL/9355/2025	SUSANTA ROUT @ HAPPY	AMIT PRASAD BOSE	
	BLAPL/3518/2025	MP		755/2025
30	D-BLAPL/6990/2025	RAMESH CHANDRA PRADHAN		
	BLAPL/3377/2025	MP		756/2025
31	D-BLAPL/20446/2025	HRUDANANDA BEHERA	BHABANI SHANKAR DASPARIDA	
	BLAPL/7063/2025	MP		757/2025
32	D-RSA/8181/2024	PADAN JENA	TRILOCHAN PANIGRAHI	
	RSA/116/2024	MP		936/2025
33	D-RSA/27261/2025	DEBA SWAIN	PANCHANAN PANIGRAHI	
	RSA/ /	MP		937/2025
34	D-RSA/27262/2025	NARSHU JENA	PANCHANAN PANIGRAHI	
	RSA/ /	MP		938/2025
35	D-RSA/27262/2025	NARSHU JENA	PANCHANAN PANIGRAHI	
	RSA/ /	MP		939/2025
36	D-RSA/520/2023	ROSHAN BEGUM	ARUN KUMAR MISHRA	
	RSA/520/2023	MP		940/2025
37	D-RSA/520/2023	ROSHAN BEGUM	ARUN KUMAR MISHRA	
	RSA/520/2023	MP		941/2025
38	D-RSA/26766/2025	SARBESWAR SETHI	ARUN KUMAR MISHRA 2	
	RSA/ /	MP		942/2025
39	D-RSA/73/2023	BHARAT CHANDRA NAYAK	BIBEKANANDA BHUYAN	
	RSA/73/2023	MP		943/2025
40	D-RSA/73/2023	BHARAT CHANDRA NAYAK	BIBEKANANDA BHUYAN	
	RSA/73/2023	MP		944/2025
41	D-RSA/73/2023	BHARAT CHANDRA NAYAK	BIBEKANANDA BHUYAN	
	RSA/73/2023	MP		945/2025
42	D-RSA/26491/2025	GEETANJALI SAHU	TUSAR KUMAR MISHRA	
	RSA/ /	MP		946/2025
43	D-RSA/25130/2025	AKBAR KHAN	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		947/2025
44	D-RSA/375/2004	PANCHANAN DEHURY	MR.AMIT KUMAR NATH,H.P.MOHANTY	
	RSA/375/2004	MP		948/2025
45	D-CMP/27216/2025	BIBHUTI BHUSHAN SARANGI	SOUMYA MISHRA	
	CMP/1003/2025	MP		1003/2025
46	D-CMP/27221/2025	OFFICERS HOUSING COOPERATIVE SOCIETY	SOUMYA MISHRA	
	CMP/1004/2025	MP		1004/2025
47	D-CMP/27237/2025	KRUSHNA PRASAD SATPATHY	MANAS RANJAN BAUG	
	CMP/ /	MP		1005/2025
48	D-CMP/37805/2024	ARATA NAYAK@ARTATRAN NAYAK		
	CMP/983/2024	MP		1006/2025
49	D-CMP/27311/2025	MUKTESWAR PATEL	PRAFULLA KUMAR KAR	
	CMP/ /	MP		1007/2025
50	D-CMP/22212/2025	TANDRA DASH	GAJENDRANATH ROUT	
	CMP/837/2025	MP		1008/2025
51	D-CMP/27347/2025	SK. MOHAMMAD RAFIUDDIN	SHIVSANKAR MOHANTY	
	CMP/ /	MP		1009/2025
52	D-CMP/27365/2025	UCO BANK, BANARPAL BRANCH	BIBHUTI BHUSAN SWAIN	
	CMP/ /	MP		1010/2025
53	D-CMP/27393/2025	JAIDEEP MAZUMDAR	BIJAY JENA	
	CMP/ /	MP		1011/2025
54	D-CMP/27425/2025	GOURANGA CHANDRA PANDA	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		1012/2025
55	D-CMP/27441/2025	GOURAV NAIK@GOURAV NAYAK	RABINDRA KUMAR SAHOO	
	CMP/ /	MP		1013/2025
56	D-CMP/27441/2025	GOURAV NAIK@GOURAV NAYAK	RABINDRA KUMAR SAHOO	
	CMP/ /	MP		1014/2025
57	D-ABLAPL/39071/2024	T.ANIL		
	ABLAPL/15015/2024	MP		1286/2025

58	D-ABLAPL/17018/2025 ABLAPL/7158/2025	KALYANI MOHAPATRA MP		1287/2025
59	D-ABLAPL/16641/2025 ABLAPL/6747/2025	BIMAL PRASAD BEHERA MP		1288/2025
60	D-ABLAPL/14795/2025 ABLAPL/5866/2025	PRADEEP TANTY MP		1289/2025
61	D-ABLAPL/16393/2025 ABLAPL/6479/2025	ASIS KUMAR BALIARSINGH MP		1290/2025
62	D-ABLAPL/16392/2025 ABLAPL/6483/2025	SHUBHAM KUMAR MP		1291/2025
63	D-ABLAPL/3211/2025 ABLAPL/1276/2025	TIANA @ PRANABANDHU BASTIA MP		1292/2025
64	D-ABLAPL/16609/2025 ABLAPL/6770/2025	SANU @ SANU KHATUA MP	KASHINATH PATTANAIAK	1293/2025
65	D-ABLAPL/11406/2025 ABLAPL/4962/2025	NILAMBAR PADHAN MP		1294/2025
66	D-ABLAPL/15169/2025 ABLAPL/6071/2025	BANCHHANIDHI BISHOI MP		1295/2025
67	D-ABLAPL/15980/2025 ABLAPL/6390/2025	JAGAMOHAN KUMAR @ DILLIP KUMAR MP		1296/2025
68	D-ABLAPL/63/2025 ABLAPL/50/2025	HUSEN SAHOO MP		1297/2025
69	D-CRLMC/646/2025 CRLMC/293/2025	RAVI SHANKAR AGRAWAL MP		1749/2025
70	D-CRLMC/20437/2025 CRLMC/ /	SANTOSH PRADHAN MP	JYOTIRMOY MOHAPATRA	1750/2025
71	D-CRLMC/20471/2025 CRLMC/ /	KRUSHNA CHANDRA SAHU MP	BISWAJIT MOHAPATRA	1751/2025
72	D-CRLMC/20476/2025 CRLMC/ /	PURNA CHANDRA MOHANTY MP	UMESH CHANDRA PATNAIK	1752/2025
73	D-CRLMC/20478/2025 CRLMC/ /	LAXMANPATI BALIARSINGH MP	ANIRUDHA DAS	1753/2025
74	D-CRLMC/20490/2025 CRLMC/ /	DEBASMITA ACHARYA MP	NIRANJAN BEHERA	1754/2025
75	D-CRLMC/20497/2025 CRLMC/ /	PRIYABRATA BARIK MP	ABHINANDAN PRADHAN	1755/2025
76	D-CRLMC/20500/2025 CRLMC/ /	KHIRENDRA @ KHIROD BISRA @ MOTU MP	SUDHASHREE PASAYAT	1756/2025
77	D-CRLMC/20505/2025 CRLMC/ /	JAGANNATH PATI MP	ABHINANDAN PRADHAN	1757/2025
78	D-CRLMC/20508/2025 CRLMC/ /	DEEPAK JATI MP	AMLAN SHAKTI PAUL	1758/2025
79	D-CRLMC/20508/2025 CRLMC/ /	DEEPAK JATI MP	AMLAN SHAKTI PAUL	1759/2025
80	D-CRLMC/15090/2024 CRLMC/2053/2024	SAROJ KUMAR SARANGI MP	DEBASNAN DAS	1760/2025
81	D-CRLMC/18654/2025 CRLMC/2357/2025	BIJAY KUMAR SAHOO MP	DEBASIS SAHOO	1761/2025
82	D-CRLMC/15414/2025 CRLMC/1905/2025	BISHNU PRASAD MOHARANA MP		1762/2025
83	D-CRLMC/20541/2025 CRLMC/ /	KISHOR MAHANAND MP	SUSHANTA KUMAR JOSHI	1763/2025
84	D-CRLMC/20552/2025 CRLMC/ /	ABDUL KAYOUM KHAN@ABDUL KAYAM MP	RESMIKANTA MAHALIK	1764/2025
85	D-MACA/812/2023 MACA/812/2023	B.M., NEW INDIA ASSURANCE CO.LTD. MP	M/S SOUBHAGYA KUMAR DASH, S. K. TRIPATHY	1784/2025
86	D-MACA/22641/2025 MACA/ /	BARSHA MAHARANA MP	KAPILA CHARAN NAYAK	1785/2025
87	D-MACA/22652/2025 MACA/ /	TIKILI @ NIRMALA MOHARANA MP	KAPILA CHARAN NAYAK	1786/2025
88	D-MACA/22652/2025 MACA/ /	TIKILI @ NIRMALA MOHARANA MP	KAPILA CHARAN NAYAK	1787/2025
89	D-MACA/27253/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SUNDA MP	ANIL KUMAR BHARI DAS	

	MACA/ /	MP		1788/2025
90	D-MACA/27253/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SUNDA	AKASH BHARI DAS	
	MACA/ /	MP		1789/2025
91	D-MACA/25101/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	BIJOY DASMOHAPATRA	
	MACA/ /	MP		1790/2025
92	D-MACA/26653/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		1791/2025
93	D-MACA/22641/2025	BARSHA MAHARANA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1792/2025
94	D-MACA/27318/2025	NATIONAL INSURANCE CO.LTD., ANGUL	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		1793/2025
95	D-MACA/27318/2025	NATIONAL INSURANCE CO.LTD., ANGUL	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		1794/2025
96	D-MACA/27334/2025	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	RAKESH KUMAR GHOSE	
	MACA/ /	MP		1795/2025
97	D-MACA/27334/2025	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	RAKESH KUMAR GHOSE	
	MACA/ /	MP		1796/2025
98	D-MACA/27334/2025	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	RAKESH KUMAR GHOSE	
	MACA/ /	MP		1797/2025
99	D-MACA/27389/2025	BASANTA KUMAR BEHERA	BISWAJIT MOHANTY	
	MACA/ /	MP		1798/2025
100	D-MACA/27389/2025	BASANTA KUMAR BEHERA	BISWAJIT MOHANTY	
	MACA/ /	MP		1799/2025
101	D-CRLA/411/2018	DEBENDRANATH SWAIN	M/S.DEBA PR.DAS, M/S TRILOCHAN PANIGRAHI, D. P. TRIPATHY, D.	
	CRLA/411/2018	MP		1840/2025
102	D-CRLA/467/2015	DINABANDHU LOHAR	M/S.PRADIP KUMAR RAY	
	CRLA/467/2015	MP		1841/2025
103	D-CRLA/17229/2024	DON @ BIKRAM PAL	SUSHANTA KUMAR SAMANTARAY,ASIS MOHANTY,S.K.DASH,B.S.D	
	CRLA/610/2024	MP		1842/2025
104	D-CRLA/20460/2025	AKSHAYA KUMAR CHAND	PRAKASH KUMAR MISHRA	
	CRLA/ /	MP		1843/2025
105	D-CRLA/20501/2025	AJU @ AJAYA KUMAR MALIK @ AJAY KUMAR	MANSHU SEKHAR PANDA	
	CRLA/ /	MP		1844/2025
106	D-CRLA/20501/2025	AJU @ AJAYA KUMAR MALIK @ AJAY KUMAR	MANSHU SEKHAR PANDA	
	CRLA/ /	MP		1845/2025
107	D-CRLA/20501/2025	AJU @ AJAYA KUMAR MALIK @ AJAY KUMAR	MANSHU SEKHAR PANDA	
	CRLA/ /	MP		1846/2025
108	D-CRLA/20515/2025	PRATAP @ MITHUN MAHAKUD	SATYA RANJAN MULIA	
	CRLA/ /	MP		1847/2025
109	D-CRLA/20534/2025	SHAIK@SHIK SIRAJ	PRANAYA KUMAR MAHARAJ	
	CRLA/ /	MP		1848/2025
110	D-CRLA/20534/2025	SHAIK@SHIK SIRAJ	PRANAYA KUMAR MAHARAJ	
	CRLA/ /	MP		1849/2025
111	D-CRLA/2479/2024	GOPAL YADAV@GOPAL KUMAR YADAV	GEETANJALI MAJHI	
	CRLA/128/2024	MP		1850/2025
112	D-CRLA/20547/2025	ARJUN LAKRA	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1851/2025
113	D-CRLA/20547/2025	ARJUN LAKRA	SIDHARTHA SANKAR RAY (2)	
	CRLA/ /	MP		1852/2025
114	D-CRLA/20554/2025	AMAR PRADHAN @ BIJU	BEDA PRAKASH PANDA	
	CRLA/ /	MP		1853/2025
115	D-WA/27218/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	
	WA/ /	MP		3124/2025
116	D-WA/27218/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	
	WA/ /	MP		3125/2025
117	D-WA/10689/2025	ODISHA GRAMYA BANK, KHURDA	KAILASH CHANDRA KANUNGO	
	WA/606/2025	MP		3126/2025
118	D-WA/51086/2024	ODISHA GRAMYA BANK,GANDAMUNDA,	KANUNGO	
	WA/3360/2024	MP		3127/2025
119	D-WP(C)/25782/2025	KANGALI CHARAN BEHERA	MOHIT KUMAR PATI	
	WP(C)/18052/2025	MP		11324/2025
120	D-WP(C)/27187/2025	BHOJARAJ NAG	AMIT PRASAD BOSE	
	WP(C)/ /	MP		11325/2025

121	D-WP(C)/27214/2025 WP(C)/18679/2025	SATYAJIT BEHERA MP	BINI MISHRA	11326/2025
122	D-WP(C)/27190/2025 WP(C)/ /	BINOD KUJUR MP	SATYANARAYAN MISHRA	11327/2025
123	D-WP(C)/27208/2025 WP(C)/ /	NB SUB PRIYADARSAN PRADHAN MP	SAMARENDRA BEURA	11328/2025
124	D-WP(C)/53477/2024 WP(C)/32869/2024	SHREE MOHAN JHA MP		11329/2025
125	D-WP(C)/26925/2025 WP(C)/ /	JANMAJAYA SAHOO MP	SRINIVAS MOHANTY	11330/2025
126	D-WP(C)/27243/2025 WP(C)/18660/2025	DR. GAYATREE MISHRA MP	AVIJIT MISHRA	11331/2025
127	D-WP(C)/27248/2025 WP(C)/ /	GADADHAR NAYAK MP	GANESH PRASAD SAMAL	11332/2025
128	D-WP(C)/7388/2025 WP(C)/5701/2025	KAMALA KANTA PATNAIK MP	PRINCE PATNAIK	11333/2025
129	D-WP(C)/13710/2025 WP(C)/10085/2025	DAITARI MALLICK MP	SASWATI MOHAPATRA	11334/2025
130	D-WP(C)/19330/2025 WP(C)/13245/2025	CHOUHDURY SAUBHAGYA MOHAN DAS MP	PRATYASISH MOHANTY	11335/2025
131	D-WP(C)/10534/2017 WP(C)/10534/2017	BIPRA CHARAN SAHU MP	M/S.DEEPALI MAHAPATRA	11336/2025
132	D-WP(C)/26793/2025 WP(C)/18533/2025	BIBHU PRASAD DALAI MP	DEVASHIS PANDA	11337/2025
133	D-WP(C)/27255/2025 WP(C)/ /	PITAMBAR JENA MP	DWARIKA PRASAD MOHANTY	11338/2025
134	D-WP(C)/27263/2025 WP(C)/ /	URMILA PANDIA MP	SOUMIK SPANDAN TRIPATHY	11339/2025
135	D-WP(C)/17463/2025 WP(C)/12650/2025	SAHADEB JENA MP	SONITA BISWAL	11340/2025
136	D-WP(C)/17463/2025 WP(C)/12650/2025	SAHADEB JENA MP	SONITA BISWAL	11341/2025
137	D-WP(C)/27278/2025 WP(C)/ /	JAYA PRAKASH NARAYAN BHATTRAY MP	RABINDRA KUMAR PATNAIK	11342/2025
138	D-WP(C)/21980/2025 WP(C)/15281/2025	MAHANADI COAL MAJDOOR SANGH, JHARSUGUDA MP	CHINMAYA MISHRA	11343/2025
139	D-WP(C)/27290/2025 WP(C)/ /	VILLAGERS OF KAINFULIA MP	ARUNA KUMAR NAYAK	11344/2025
140	D-WP(C)/1716/2025 WP(C)/1859/2025	SUDHIR KUMAR SAHOO MP	SASWATI MOHAPATRA, NIHAL RATH	11345/2025
141	D-WP(C)/1716/2025 WP(C)/1859/2025	SUDHIR KUMAR SAHOO MP	SASWATI MOHAPATRA, NIHAL RATH	11346/2025
142	D-WP(C)/27295/2025 WP(C)/ /	AKSHAYA KUMAR PRADHAN MP	SAROJA KANTA SAMAL	11347/2025
143	D-WP(C)/27304/2025 WP(C)/ /	ACHYUTANANDA BEHERA MP	MANOJ KUMAR MOHANTY (2)	11348/2025
144	D-WP(C)/20395/2025 WP(C)/14119/2025	M/S. NRUSINH CHARAN SAHU, DHENKANAL MP	KAJAL SAHOO	11349/2025
145	D-WP(C)/21164/2025 WP(C)/14619/2025	M/S. CHETTINAD CEMENT CORPORATION, PATILSDHIGORDA MP	PATILSDHIGORDA	11350/2025
146	D-WP(C)/13242/2025 WP(C)/9668/2025	GAYATRI JENA MP	BHARAT BHUSAN ROURAY	11351/2025
147	D-WP(C)/27309/2025 WP(C)/ /	BHUBANESWAR UNNAYAN PARISHAD , KANDHAPUR MP	KANDHAPUR, BBSR	11352/2025
148	D-WP(C)/27316/2025 WP(C)/ /	SATYAMAN BEHERA MP	KOUSIK ANANDA GURU	11353/2025
149	D-WP(C)/27317/2025 WP(C)/ /	BALARAM SAHU MP	SRINIVAS MOHANTY	11354/2025
150	D-WP(C)/9856/2025 WP(C)/7038/2025	DEBARAJ MOHANTY MP	DEBASISH SAMAL	11355/2025
151	D-WP(C)/13655/2025 WP(C)/10230/2025	JAYADEV SAHU MP	BAMADEV BARAL	11356/2025
152	D-WP(C)/13200/2025	JAYADEV SAHU	BAMADEV BARAL	

	WP(C)/10546/2025	MP		11357/2025
153	D-WP(C)/13666/2025 WP(C)/12294/2025	JAYADEV SAHU MP	BAMADEV BARAL	11358/2025
154	D-WP(C)/13669/2025 WP(C)/10552/2025	JAYADEV SAHU MP	BAMADEV BARAL	11359/2025
155	D-WP(C)/13206/2025 WP(C)/12336/2025	JAYADEV SAHU MP	BAMADEV BARAL	11360/2025
156	D-WP(C)/27323/2025 WP(C)/ /	SUVENDU KUMAR BISWAL MP	PRASANTA KUMAR SATAPATHY	11361/2025
157	D-WP(C)/27330/2025 WP(C)/ /	RAHMATUN NISSAN MP	GYANA RANJAN MAHAPATRA	11362/2025
158	D-WP(C)/18139/2025 WP(C)/12989/2025	JUBRAJ TAKRI MP	TUSAR KUMAR MISHRA	11363/2025
159	D-WP(C)/24616/2025 WP(C)/17623/2025	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT MP		11364/2025
160	D-WP(C)/18139/2025 WP(C)/12989/2025	JUBRAJ TAKRI MP	TUSAR KUMAR MISHRA	11365/2025
161	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	SAMEER KUMAR DAS	11366/2025
162	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	PAMI RATH	11367/2025
163	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	SAMEER KUMAR DAS	11368/2025
164	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	PRATIK DASH	11369/2025
165	D-WP(C)/27352/2025 WP(C)/ /	MOULANA SK. ABDUL GANI MP	PRAGNAYANANDA PATTNAIK	11370/2025
166	D-WP(C)/27359/2025 WP(C)/ /	SUBHALAXMI MAJHI MP	SUBHRANSU BHUSAN MOHANTY	11371/2025
167	D-WP(C)/27370/2025 WP(C)/ /	OM BRAHMABID MISHRA MP	SAILABALA JENA	11372/2025
168	D-WP(C)/27375/2025 WP(C)/ /	FARIDA BEGUM MP	SANJIB KUMAR BHANJADEO	11373/2025
169	D-WP(C)/27376/2025 WP(C)/ /	SEVA SELF HELP GROUP, JAGATSINGHPUR MP	SHASHI BHUSAN JENA	11374/2025
170	D-WP(C)/27376/2025 WP(C)/ /	SEVA SELF HELP GROUP, JAGATSINGHPUR MP	SHASHI BHUSAN JENA	11375/2025
171	D-WP(C)/27379/2025 WP(C)/ /	ABHINANDAN SAHOO MP	MADHAB LAL AGARWAL	11376/2025
172	D-WP(C)/27384/2025 WP(C)/ /	SOURAV RANJAN MOHAPATRA MP	BUDHIRAM DAS	11377/2025
173	D-WP(C)/23879/2025 WP(C)/17339/2025	RAMA KRUSHNA PATRA MP		11378/2025
174	D-WP(C)/24066/2025 WP(C)/17341/2025	RUKUNI SARAF MP		11379/2025
175	D-WP(C)/14712/2025 WP(C)/10315/2025	M/S SRI SIDDHA BHAIRABI ESTATES MP	SOUMYA RANJAN MOHANTY	11380/2025
176	D-WP(C)/14712/2025 WP(C)/10315/2025	M/S SRI SIDDHA BHAIRABI ESTATES MP		11381/2025
177	D-WP(C)/27325/2023 WP(C)/27325/2023	JAYANTA KUMAR BISWAL MP	SHASHI BHUSAN JENA	11382/2025
178	D-WP(C)/27390/2025 WP(C)/ /	PRIYANKA SWAIN MP	SOUBHYALAXMI PATTNAIK	11383/2025
179	D-WP(C)/18184/2025 WP(C)/12263/2025	GOVINDA CHANDRA SWAIN MP	SHASHI BHUSAN JENA	11384/2025
180	D-WP(C)/27386/2025 WP(C)/ /	RAJIB KUMAR BISWAL MP	SOUBHYALAXMI PATTNAIK	11385/2025
181	D-WP(C)/27398/2025 WP(C)/ /	SANJAY KUMAR GIRI MP	GOPAL PRASAD JENA	11386/2025
182	D-WP(C)/27403/2025 WP(C)/ /	ABU SAMIM KHAN MP	SK. ZAFARULLA	11387/2025
183	D-WP(C)/27407/2025 WP(C)/ /	RAMESH CHANDRA MOHAPATRA MP	ARYA DASH	11388/2025

184	D-WP(C)/27410/2025 WP(C)/ /	K.JEEVANJYOTI PATRA MP	BIBHUTI BHUSAN CHOUDHURY	11389/2025
185	D-WP(C)/27408/2025 WP(C)/ /	NABA APAT MP	BIDYALOK MOHAPATRA	11390/2025
186	D-WP(C)/27413/2025 WP(C)/ /	NIRANJAN DHAL MP	SIVA SANKAR CHAINI	11391/2025
187	D-WP(C)/27414/2025 WP(C)/ /	PUSPANJALI KHANDALA MP	JANAKI KANTA MAHAPATRA	11392/2025
188	D-WP(C)/27400/2025 WP(C)/ /	M/S SRINIVAS PLYWOOD MP	GOURAV KUMAR ROY CHOUDHURY	11393/2025
189	D-WP(C)/27416/2025 WP(C)/ /	SRINIBAS PRASAD MP	MANOJ OJHA	11394/2025
190	D-WP(C)/24875/2025 WP(C)/17187/2025	GOURI SHANKAR KEDIA MP		11395/2025
191	D-WP(C)/27417/2025 WP(C)/ /	SUDHAKAR NAYAK MP	SIVA SANKAR CHAINI	11396/2025
192	D-WP(C)/27418/2025 WP(C)/ /	SUJATA BARIK MP	BIBHUTI BHUSAN CHOUDHURY	11397/2025
193	D-WP(C)/27420/2025 WP(C)/ /	NARAHARI MALIK MP	PRASANTA KUMAR SATAPATHY	11398/2025
194	D-WP(C)/27419/2025 WP(C)/ /	DIPTIMAYEE MOHANTY MP	BIBHUTI BHUSAN CHOUDHURY	11399/2025
195	D-WP(C)/27423/2025 WP(C)/ /	BASANTI MUDULI MP	HRUDANANDA MOHAPATRA	11400/2025
196	D-WP(C)/27426/2025 WP(C)/ /	BISWAJIT NAYAK MP	HRUDANANDA MOHAPATRA	11401/2025
197	D-WP(C)/27440/2025 WP(C)/ /	SIMANCHAL SETHY @ SETHI MP	TUSAR KUMAR MISHRA	11402/2025